

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/06/2017 AT 10.30 AM**

**PRESENT: SHRI K ANANDA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER :

PETITION NUMBER : CA/102/CAA/2017

NAME OF THE PETITIONER(S) : MEENA INTEGRATED TEXTIMES INFRA LTD
NAME OF THE RESPONDENT(S) : ADD INDUSTRIAL PARK(TAMILNADU) LTD.

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. A. NARAYANAN

Counsel for Petitioner -
cants.



ORDER

Counsel for the Applicant present. The matter is posted for hearing. **Put up on
06.07.2017 at 10.30 A.M.**

S. Vijayaraghavan

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)



(K. ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)